

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADLAN

Petition(s) for Special Leave to Appeal (Civil) No(s).18509/2004

NATIONAL INSURANCE CO. LTD.

Petitioner(s)

VERSUS

GEETA BHAT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report )

Date: 01/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. B.K.Satiya,Adv.

For Respondent(s)

Mr. K.S. Rana,Adv.

UPON hearing counsel the Court made the following  
ORDER

Three weeks' time is granted to the petitioner to file affidavit with  
proof of dasti service.

List again on 25.10.2007.

(M.P.BHADLAN)  
Registrar

hj